

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

**Subject: Promotion of Graduate Process Servers to the post of
Junior Assistants under promotion quota in Subordinate
Judiciary of Kashmir division.**

ORDER

No. 393 of 2022/Psy

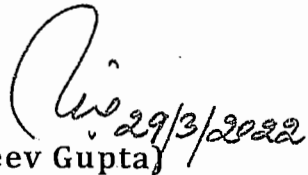
Dated: 29.03.2022

Sanction is hereby accorded to the promotion of the following
Graduate Process Servers of Kashmir division to the posts of Junior
Assistant under 'Promotion Quota' in the Pay Level-4 (25500-81100):

S. No.	Name of the Candidate	Present place of posting
1	Irshad Ahmad Dar	Addl. Spl. Mob. Mag. Court, Pahalgam
2	Majid Ali Khan Goger	Munsiff Court, Kangan
3	Arif Ahmad Bhat	Sub Judge Court, Uri
4	Ghulam Hassan Mir	Sub Judge Court, Uri
5	Basharat Yousuf Wani	PDJ Court, Srinagar
6	Zahoor Ahmad Ganie	Munsiff Court, Tangdhar
7	Altaf Ahmad Parray	CJM/Sub Judge Court, Kulgam
8	Adnan Rashid	PDJ Court, Baramulla
9	Ovais Mukhmoor	PDJ Court, Anantnag
10	Ms Uzma Jan	CJM Court, Shopian
11	Baseer Abass Shah	PDJ Court, Anantnag
12	Kanwsir Ul Islam	Sub Judge Court, Uri
13	Ms Heemu Jan	Munsiff Court, Aishmuqam
14	Ms Samreen Jan	PDJ Court, Anantnag
15	Ms Lobzang Lundup	Munsiff Court, Zanaskar
16	Peerzada Qadri Zuhaib	PDJ Court, Anantnag
17	Shahid Farooq Malik	Munsiff Court, Tangmarg
18	Tanveer Rasool	Munsiff Court, Kangan

Note: Posting orders of the promotees shall be issued separately.

(By Order of Hon'ble the Chief Justice)


(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

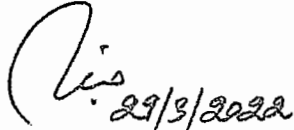
No.: 830-39 /PSY-34

Dated: 29-03-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.

4. Principal District & Sessions Judge, Srinagar/Anantnag/Baramulla/Ganderbal /Kargil/Kulgam/Kupwara/Shopian for information.
5. CJM/Sub Judge Court, Kulgam/Shopian/Uri.
6. Munsiff Court, Aishmuqam/Kangan/Tangdhar/Zanaskar/Tangmarg.
7. Addl. Special Mobile Magistrate, Phalgam.
..... for information.
8. Chief Librarian, High Court wing, Jammu/Srinagar.
9. Order File.
10. Incharge, NIC, High Court, Jammu for uploading the aforesaid order on the High Court website.


29/3/2022
**Principal Secretary to
Hon'ble the Chief Justice**